

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 482 of 2020**

**IN THE MATTER OF:**

**Ritu Rastogi Resolution Professional,**

**Benlon India Ltd.**

**...Appellant**

**Versus**

**Riyal Packers**

**...Respondent**

**Present:**

**For Appellant: Mr. Ankur Mittal and Ms. Meera Murali, Advocates**

**O R D E R**

**22.05.2020** Issue notice upon Respondent through Speed Post. Requisites along with process fee be filed within one week from today. If e-mail address is provided by the Appellant, notice may be sent through the mode of e-mail also within the same period.

List the Appeal 'For Admission (After Notice) on **8th June, 2020.**

[Justice Bansi Lal Bhat]  
Acting Chairperson

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

RN/NN